



33  
GOVT. OF BIHAR  
REGISTRATION, EXCISE & PROMOTION DEPT.  
MADHUBANI SC. MADHUBANI

COURT FEE

Authorisation No. 2027



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**Affidavit to be Furnished by the candidate alongwith Nomination Paper**

Before the Returning Officer

For member of Bihar Legislative Assembly

From 33, Khajauli Constituency

I Arun Shankar Prasad S/o Late Satya Narayan Prasad Aged about 51 Years Resident of Vill & P.O.-  
Basopatti, P.S.-Basopatti, Dist.- Madhubani, do hereby solemnly affirm and state on oath as under :-

(1) I am elected from 33, Khajauli Assembly Constituency from Bhartiya Janta Party.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self.	BDVPP4215P	2010-11	Rs. 194760=00
2.	Spouse-	X	X	X
3.	Dependent 1	X	X	X
4.	Dependent 2	X	X	X
5.	Dependent 3.....	X	X	X

(3) The following case(s) is/are pending against me in which cognizance has been taken by the Court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	I. Under Section 3 of Bihar Sampati Virupan Act II. Under Section 177 (G) (H) IPC & 78, 77 RP Act. III. Under Section 188 IPC IV. Under Section 171 (H) RP Act. & 188 IPC
(b)	Name of the court, Case No. and Date of order taking cognizance:	CJM, Madhubani I. Basopatti P.S. Case No. 54/05 Cognizance taken on 18.12.2006 II. Basopatti P.S. Case No. 97/05 Cognizance taken on 17.02.2006 III. Kaluahī P.S. Case No. 81/10 Cognizance taken on 05.04.11 IV. Jaynagar P.S. Case No. 203/10 Cognizance taken on 06.04.11
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order (s)	X

(4) Case in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted.	X
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	X
(c)	Punishment imposed :	X

(5) That I give herein below the details of use assets (movable and immovable etc.) of myself, my spouse and all dependents:

**A. Details of movable assets:**

Note :

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share/Debentures as per the current market value in Stock, Exchange in respect at listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment.

S. No.	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
(i)	Cash in hand	Rs. 1,50,000/-	Rs. 50,000/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	(i) U.B.G. Bank, Basopatti, saving A/c No. 4741 Rs. 1794=00 (ii) Do Saving A/C No. 878 Rs. 6081=00 (iii) U.B.G. Bank, Kalna Saving A/c No. 1751 Rs. 820=00 (iv) Do, Saving A/c No. 2335 Rs. 5920=00 (v) PNB, Umgaon Saving A/c No. 335900100090440 Rs. 3550=00 (vi) RCC Bank, Basopatti Saving A/c No. 10520 Rs. 543=00 (vii) SBI, Patna Saving A/c No.	(i) RCC Bank Basopatti Saving A/c No. 10324 Rs. 53060=00	X	X	X



		20015881630 Rs. 142487=00 as on 03.12.2011 (viii) IDBI Bank, Patna, Frazer Road, Patna Saving A/c No.0140104000057 044 Rs. 31254=00 (ix) SBI, Basopatti Saving A/c No. 11687345680 (Joint with son) Rs. 1125=00				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	X	X	X	X	X
(iv)	Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount.	LIC Policy Rs. 50000/-	LIC Policy Rs. 25000/-	X	X	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	X	X	X	X	X
(vi)	Motor Vehicles/Aircrafts/Ya chts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scarpio MII DI Reg. No. BR01PC/ 1011 Model -2010 Amt. Rs. 781000/-	Hero Honda Motorcycle Reg. No. BR32-5417 Approx- Rs. 25000/-	X	X	X
(vii)	Jewelry, bullion and valuable thing (given details of weight and value)	Gold Ornament 10gm. Rs. 28000/-	Gold Ornament 100gm. Rs. 280000/- Silver 1.5 Kg. Rs. 75000/-	X	X	X



	Any other asset such as value of Claims/interest	X	X	X	X	X
(ix)	Gross Total value	Rs. 1202574/-	Rs. 508060/-	X	X	X

#### **B. Details of Immovable assets:**

(Note :- 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format)

S. No.	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
(i)	<b><u>Agricultural Land</u></b> Location(s) Survey number(s)	Village-Basopatti- 548, 533, 489, 518, 521, 548, 538, 6133, 6207, 6208, 5659, 3959, 5601, 6225, 10636, 10637, 10818, 10819, 10824, 10640, 10637, 10636, 10820, 5582, 521, 524, 5574, 10816, 10675, 5486, 5467, 10186,	Village-Basopatti- 6088, 6094, 6114, 6094, 6090, 6091, 6091, 6089, 6256, 6254, 6255, 6092	X	X	X
	Area (Total measurement in acres)	05 Bigha Approx	01 Bigha 13 Katha	X	X	X
	Whether inherited property (Yes or No)	Yes	Yes	X	X	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of Land (in case of purchase) at the time of purchase	X	X	X	X	X
	Any Investment in the land by way of development, construction etc.	X	X	X	X	X
	Approximate Current market value	Rs. 3000000/-	Rs. 1000000/-	X	X	X
(ii)	<b><u>Non-Agricultural Land</u></b> Location(s) Survey numbers(s)	X	X	X	X	X
	Area (Total measurement in sq. ft.)	X	X	X	X	X

	Whether inherited property (yes or No)	Yes	X	X	X	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of Land (in case of purchase) at the time purchase	X	X	X	X	X
	Any Investment on the land by way of development, construction etc.	X	X	X	X	X
	Approximate Current market value	X	X	X	X	X
(iii)	<b>Commercial Buildings</b> (including apartment) Location(s) Survey number(s)	Vill-Basopatti- S.P. No.-5467, 3950, 3954, 3955, 5459, 10675	X	X	X	X
	Built up Area (Total measurement in sq.ft.)	15600 sq.ft. Approx	X	X	X	X
	Whether inherited property (yes or No)	Yes	X	X	X	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of Land (in case of purchase) at the time purchase	X	X	X	X	X
	Any Investment on the land by way of development, construction etc.	X	X	X	X	X
	Approximate Current market value	Rs. 3000000/-	X	X	X	X
(iv)	<b>Residential Buildings</b> (including apartment) Location(s) Survey number(s)	Vill-Basopatti- 5452, 5453, 5459, Vill-Jagatpur 5910, 5911, 5913	X	X	X	X

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	Area (Total measurement in sq.ft.)	7800 sq.ft. Approx	X	X	X	X
	Built up Area (Total measurement in sq.ft.)	300 sq.ft. Approx	X	X	X	X
	Whether inherited property (yes or No)	Yes	X	X	X	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of Land (in case of purchase) at the time purchase	X	X	X	X	X
	Any Investment on the land by way of development, construction etc.	X	X	X	X	X
	Approximate Current market value	Rs. 2500000/-	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X
(vi)	Total of current Market value of (i) to (v) above	Rs. 8500000/-	Rs. 1000000/-	X	X	X

6. I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note : Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SBI,ADB, Basopatti, KCC A/c No. 30594439785 Limit Rs. 150000/- out standing Rs. 161407/-	UBG, Bank, Basopatti KCC A/c No. 214 Limit Rs. 50000 Out standing Rs. 56410/-	X	X	X
	Loan or dues to any individuals/Entity other than mentioned in (i) above.	Do Vehicle Loan A/c No.	X	X	X	X

	Name(s) Amount outstanding Nature o loan	30480547953 Rs. 611648/- Joint A/c with son				
	Any other liability	X	X	X	X	X
	Grand total of liabilities	Rs. 773055/-	Rs. 56410/-	X	X	X
(ii)	Government Dues :- Dues to departments dealing with government accommodation	X	X	X	X	X
	Dues to department dealing with supply of water	X	X	X	X	X
	Dues to department dealing with supply of electricity	X	X	X	X	X
	Dues to department dealing with supply telephones/mobiles	X	X	X	X	X
	Dues to departments dealing with government transport (including aircrafts and helicopters)	X	X	X	X	X
	Income Tax Dues	X	X	X	X	X
	Wealth Tax Dues	X	X	X	X	X
	Service Tax Dues	X	X	X	X	X
	Municipal/Property Tax Dues	X	X	X	X	X
	Sales Tax Dues	X	X	X	X	X
	Any other Dues	X	X	X	X	X
	Grand total of all Govt. dues	X	X	X	X	X

7. Details of profession or occupation:

a. Self:- Politics & Agriculturist

b. Spouse:- Panchyat Teacher

8. My educational qualification is as under:

(Given details of highest School/University education with full form of the certificate/ diploma/ degree course)

(Name of the School/ College/ University and the year in which the course was completed)

MATRIC	I.S. High School, Basopatti (B.S.S.E.B., Patna)	1978
I.A.	R.K.C., Madhubani, L.N.M.U., Darbhanga	1981
B.A.	L.S.C, Muzaffarpur, B.U., Muzaffarpur	1983
M.A.	L.N.M.U., Darbhanga	1987

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

	Name of the candidate	Shri Arun Shankar Prasad
	Full postal address	Vill& P.O. Basopatti, Dist.-Madhubani Bihar. At Present M.L.A. Flat C Blcok-203, 204, Daroga Prasad Rai Path, Patna
	Number and Name of the constituency and state	33, Khajauli State-Bihar
4.	(a) Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhartiya Janta Party
	(b) Number of cases in which conviction order passed (other than those referred to in Form 26)	X
	(c) Total number of Pending cases where the court(s)	Four



	have taken cognizance.	
5.	PAN of	Year for which last Income Tax Return filed
	(a) Candidate : BDVPP4215P	2010-11
	(b) Spouse	X
	(c) Dependents	X
		Total Income Shown.
		Rs. 194760/-

6.	Details of Assets and Liabilities in Rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	Rs. 1202574/-	Rs. 508060/-	X	X	X
B.	Immovable Asset	Rs. 8500000/-	Rs. 1000000/-	X	X	X
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	X	X	X	X	X
(ii)	Approximate Current Market Price of Asset (Total Value)	X	X	X	X	X
7.	Liabilities					
	(i) Government dues (Total)	X	X	X	X	X
	(ii) Loans from Bank, Financial Institutions and others (Total)	Rs. 773055/-	Rs. 56410/-	X	X	X
8.	Highest educational qualification (Give details of School/ University education with full form of the certificate/ diploma/ degree course) (Name of the School/ University and the year in which the course was completed. )					
	MATRIC	I.S. High School, Basopatti (B.S.S.E.B., Patna)			1978	
	I.A.	R.K.C., Madhubani, L.N.M.U., Darbhanga			1981	
	B.A.	L.S.C, Muzaffarpur, B.U., Muzaffarpur			1983	
	M.A.	L.N.M.U., Darbhanga			1987	

#### VERIFICATION

I, the deponent, above name, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Madhubani this 28<sup>th</sup> day of December 2011.

Solemnly affirmed by me, the deponent, who has been identified by

Brij Vijay Shanker Prasad

(Harish Chandra Jha)

NOTARY MADHUBANI

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I certify the signature of deponent who has signed this affidavit.   
Vijay Shanker Prasad Advocate  
28/12/2011

ATTESTED DEPONENT

(Harish Chandra Jha)

NOTARY MADHUBANI

Regd. No. 12/94

